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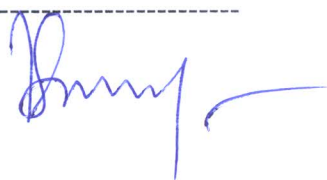
NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL


COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/101/2016
NAME OF THE PETITIONER(S) : Vis-Ram Financial Services Private Limited
NAME OF THE RESPONDENT(S) : Metafilms (India) Limited & 33 others
UNDER SECTION : 111, 111A, 235(2), 397/398

S.No.	Name (in Capital)	Represented by	Signature
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	H. Karthik Seshadri G. Sudhakar	Counsel for Respondent 1-31 & 33	
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ORDER

Counsel for petitioner absent. Shri G Sudhakar, counsel for respondent R1 to R31 & R33 present. Counsel for petitioner made a representation to this Bench on 20.12.2016 that due to some inconvenience he would not be able to argue in the matter today and he requested to post this matter to any other date convenient to the Bench. Today counsel for respondents prayed time to file certain documents. He is directed to serve copies of the said documents to the other side in advance. The matter is posted for hearing. Put up on **05.01.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)